NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/228/KOB/2023 in CP(IB)/33/KOB/2021
SECTION	SEC 60 (5) IBC
NAME OF PARTIES	SUMIT KUMAR KHANNA (RA) IN THE MATTER OF KERALA CHAMBER OF COMMERCE AND INDUSTRIES V/S JOSSY STEPHEN KATTUR (RP) IN THE MATTER OF KERALA CHAMBER OF COMMERCE AND INDUSTRIES & 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SARAF AND PARTNERS.
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH, ATHUL M V, TERRY V JAMES.

17 April 2024

O R D E R

IA(IBC)/228/KOB/2023 in CP(IB)/33/KOB/2021

Learned Counsel, Mr. Sumesh Dhawan appears on behalf of the Applicant through virtual mode. Learned Counsel, Mr. Akhil Suresh appears physically along with Learned RP, Mr. Jossy Stephen Kattur. R3 is represented physically by Learned Counsel, Mr. Terry V James. Learned Counsel, Mr. Suresh Dhobhal appears on behalf of M/s Phoenix ARC Private Limited through virtual mode.

Matter renotified to **19.06.2024.**

IA(IBC)/249/KOB/2023 in CP(IB)/33/KOB/2021

Matter renotified to **19.06.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM **T.KRISHNA VALLI**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**